

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 9/9/NCLT/AHM/2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2020

Name of the Company: Rawalwasia Textile Industries Pvt Ltd  
V/s  
Shree shiv Vijay Processors Pvt Ltd

Section: Section 9 of the Insolvency & Bankruptcy Code

**ORDER**


Learned Counsel Mr. Nitin Mehta appeared for the Operational Creditor.

Learned Counsel for the Operational Creditor submitted that matter is settled. In view of this, matter stands disposed-off.

Accordingly, CP(IB) 9 of 2020 stands disposed-off.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 10th day of August, 2020

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)